

[English]

Exploration and Production of Crude Oil

7216. SHRI CHETAN P.S. CHAUHAN :
SHRI MANORANJAN BHAKTA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether according to the estimates the exploration and production of crude oil in the country requires a staggering investment of Rs. 250,000 crores during the next 15 years; and

(b) if so, the specific plans contemplated to meet this requirement?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) : (a) and (b). The investment requirements for the next 15 years have not been worked out.

[Translation]

Voluntary Organisations in UP and Haryana

7217. DR. SAKSHIJI : Will the Minister of WELFARE be pleased to state

(a) the details of voluntary organisation in Uttar Pradesh and Haryana that are receiving central financial assistance;

(b) the assistance sought by these organisation during the last three years alongwith the funds provided to them;

(c) the criteria adopted for approving funds/rejecting such demands,

(d) the assistance proposed to be provided during 1995-96, and

(e) the details of voluntary organisations black-listed and those organisations to whom assistance had been stopped?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (e). The information is being compiled and will be laid on the Table of the House.

Disconnection of Telephone in Delhi

7218 SHRI RAMASHRAY PRASAD SINGH : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephones disconnected by the Mahanagar Telephone Nigam Ltd., Delhi, during 1994-95 with reasons;

(b) the number of telephone consumers, whose telephones have been disconnected for non payment of alleged erroneous arrears of telephones service charges; and

(c) the measures taken by the Government to reconnect disconnected telephone connections?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The number of telephones disconnected during 1994-95 for non-payment of telephone dues was 131836 In addition, telephones in some cases were also disconnected for misuse/violation of Indian Telephone Rules.

(b) and (c). a few complaints were received from those subscribers whose lines were disconnected due to non-receipt of payment particulars from some of the banks

(d) The lines are restored immediately on receipt/production of payment particulars without charging any restoration fee

[English]

Oil and Natural Gas Exploration Programme

7219. SHRI S.M. LALJAN BASHA :
SHRIMATI VASUNDHARA RAJE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state .

(a) whether the Government are embarking on an "enhanced oil and gas exploration programme" in the final stages of the Eighth Five Year Plan,

(b) if so, the objectives of this enhanced oil and gas exploration programme, and

(c) the manner in which the Government plan to rectify the low oil reserve situation?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) . (a) to (c). Yes, Sir. In order to step up reserve accretion, the Government has launched and Accelerated Programme of Exploration (APEX) involving an expenditure of approximately Rs. 6500 crores The programme has the following components:

- (i) National Seismic Survey
- (ii) Frontier area exploration
- (iii) Deep water exploration
- (iv) Acquisition of foreign acreages.

[Translation]

Supply of LPG

7220. SHRI DATTA MEGHE :
SHRI A. INDRAKARAN REDDY .

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the extent of demand and supply in regard to LPG in Maharashtra and Andhra Pradesh during the last two years; and